

①

O/c By hand delivery

FORM - E
Form of supply of information to the applicant
[Rule 4 (iv)]

No. HC.XXXV -06/2018/ 75 / RTI
Dated 4th April, 2019

From : Sri Dhrupad Kashyap Das
Registrar (Judicial) & PIO
Gauhati High Court
Guwahati-781001

To : Sri Lakshyan Baruah
Deputy Registrar,
Gauhati High Court, Guwahati.

Sub : Information under RTI Act.

Ref : Your RTI Application dated 26/03/2019 Regd. Vide ID No. 50/2019
dated 26/03/2019.

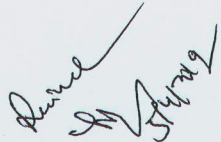
Sir,

With reference to the above, the information sought for by you is given herein below:

Reply to query: Remarks on your ACR :

Sl. No.	ACR for the Year	Remarks by Reporting Authority	Remarks by Reviewing Authority	Remarks by Accepting Authority
1.	2016	Very Good	Very Good	Very Good
2.	2017	Outstanding	Outstanding	Very Good "Over assessment. Given the quality and service rendered by him and his devotion to duty he has to be graded as Very Good."

Yours faithfully,


Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

5.4.19
JH
04.04.2019

FORM 'E'

Form of supply of information to the applicant
[Rule 4 (iv)]

No. HC.XXXV -02/2019/ 76 / RTI
Dated 04th April, 2019

From: Sri Dhrupad Kashyap Das
Registrar (Judicial)& PIO
Gauhati High Court.
Guwahati - 781001

To : Smti Niva Sandik
C/o Ashok Sandik, H/O Lal Babu Saha,
A.K. Deb Road, Dhirenpara, Near Snehalaya Boys Hostel,
Guwahati- 781025

Sub: Information under RTI Act.

Ref: Your RTI application dated _____ Regd. Vide ID No. 59 /2019 dated
19/03/2019.

Sir,

With reference to the above, the information pertaining to your query is provided
herein below :

Reply to query: Photocopy of OMR answer script in respect of yourself / Roll No. 30336 is
enclosed herewith.

The cut off Marks are different for the different districts. The cut off marks for
OBC category of candidates in the qualifying examination for the Sivasagar District is 72.

Yours faithfully,

Encl : as stated

5.4.19
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

Dhruv
5/4/19.

Received
on behalf of Smti Sandik
Lal Babu Saha
08/04/19

o/c

o/c By hand delivery
~

FORM 'E'

Form of supply of information to the applicant
[Rule 4 (iv)]

No. HC.XXXV - 42/2019/ 77 / RTI
Dated 05th April, 2019

From: Sri Dhrupad Kashyap Das
Registrar (Judicial)& PIO
Gauhati High Court.
Guwahati - 781001

To : Sri Dipjyoti Das,
Vill. Pachania, Part II, p.o. Pachania
P.S.- Jogighopa
Dist:- Bongaigaon, Pin- 783382
Assam

Sub: Information under RTI Act.

Ref: Your RTI application dated :06.03.2019, Regd. Vide ID No.45/2019 dated
14-3-2019 and application dated :15.03.2019, Regd. Vide ID No.48/2019
dated- 25-3-2019

Sir,

With reference to the above, the information pertaining to your query is provided
herein below :

Reply to query: Photocopy of OMR answer script in respect of yourself / Roll No.
12384 is enclosed herewith. Marks obtained by yourself is 79 (67+12).

The cut off Marks are different for the different districts and for different
categories.

Yours faithfully,

Enclo : as stated

By 5.4.19
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

Choudhury 5/4/19.

*received
SSS
6/4/19*

FORM 'E'

Form of supply of information to the applicant
[Rule 4 (iv)]

No. HC.XXXV -02/2019/78 / RTI

Dated 05th April, 2019

From: Sri Dhrupad Kashyap Das
Registrar (Judicial)& PIO
Gauhati High Court.
Guwahati - 781001

To : Sri Pranab Kumar Das,
Kedar Road, 2nd Bye lane
Guwahati-781001

Sub: Information under RTI Act.

Ref: Your RTI application dated :14.03.2019, Regd. Vide ID No.51/2019 dated
26-3-2019 and application dated :28.03.2019, Regd. Vide ID No.57/2019
dated- 28-3-2019

Sir,

With reference to the above, the information pertaining to your query is provided
herein below :

Reply to query: Mark obtained by yourself / Roll No. 33131 is enclosed herewith.
Marks obtained by yourself is 70 (58+12). The marks obtained by all the candidates who
qualified for the written examination are available online at www.ghconline.gov.in
(please follow the link <http://ghconline.gov.in/Recruitment/Notification-30-03-2019-Mark.pdf>)
and marks obtained by all the candidates who did not qualify for the written examination
are also available online at www.ghconline.gov.in (please follow the link
<http://ghconline.gov.in/Recruitment/LCT2019/Udalguri-M.htm>) .

The cut off Marks are different for the different districts and for different
categories.

As requested by you, reply to your application dated 14-03-2019 is ignored.

Yours faithfully,

Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

*Received
Pranab Kumar Das
06/04/2019.*

5/4/19.

FORM 'E'

Form of supply of information to the applicant
[Rule 4 (iv)]

9

No. HC.XXXV -02/2019/79 / RTI
Dated 05th April, 2019

From: Sri Dhrupad Kashyap Das
Registrar (Judicial)& PIO
Gauhati High Court.
Guwahati - 781001

To : Mr.Dumgan Khabom Singpho,
Gauhati High Court
Itanagar Permanent Bench,
D-Sector, Naharlagun,
Arunachal Pradesh

Sub: Information under RTI Act.

Ref: Your RTI application dated :11.03.2019, Regd. Vide ID No.44/2019 dated
12-3-2019.

Sir,

With reference to the above, the information pertaining to your query is provided
herein below :

Reply to query: The recruitment process for the post of System Analyst, Gauhati
High Court, Itanagar Bench, held on 17/02/2019 is not yet completed. As such the
information sought for by you could not be provided at this stage. The information will be
provided to you as and when the same is available for furnishing.

Yours faithfully,

Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

03/04/2019

9-8-19

o/e

6

FORM – E
Form of supply of information to the applicant
[Rule 4 (iv)]

No. HC.XXXV –03/2018/ 80/ RTI
Dated :6th April, 2019

From : Sri Dhrupad Kashyap Das
Registrar (Judicial) & PIO
Gauhati High Court
Guwahati-781001

To : Mr. Hasnine Alam
Private Secretary
Gauhati High Court
Guwahati

Sub : Information under RTI Act.

Ref : Your RTI Application dated 19/03/2019, Registered Vide ID No.46/2019
dated 19/03/2019.

Sir,

With reference to the above, the available information pertaining to your query is provided herein below :

Reply to Query: Photocopies of Official Communications sent to L.R., as sought for by you is ready to be provided as per your request. You are to pay cost of Rs. 65/- (Rupees sixty five) only (i.e. @ Rs. 5/- per sheet for 13 sheets), by Pay Order / DD, in favour of 'Registrar General, Gauhati High Court', payable at Guwahati, as per provision of Section 7(3) of the RTI Act, 2005 and Rule 9(i)(A)(iv) of the Gauhati High Court (RTI) Rules, 2008, so as to enable us to send the said documents. You may also pay the amount by cash and collect the same from the RTI Cell, Gauhati High Court.

Yours faithfully,

8/4/19
Registrar (Judicial) & PIO



8/4/19 Paid Rs. 65/- and
Received the information
Hasnine Alam
08/04/2019

8/4/19

*Received Rs 65/-
forwarded copies of
document and furnished
the information.*

By Post.

FORM - E

Form of supply of information to the applicant
[Rule 4 (iv)]

7

No. HC.XXXV -04/2019/ 83 / RTI
Dated 9th April, 2019

From : Sri Dhrupad Kashyap Das
Registrar (Judicial) & PIO
Gauhati High Court
Guwahati-781001

To : Mr. Shiv Ram Dey
Room No-2B, 2nd Floor, Shine towers,
Sati Jaymati Road, Aryachowk, Rihabari
Guwahati, Kamrup, Assam - 781008.

Sub : Information under RTI Act.

Ref : Your RTI Application dated 30/10/2018, Regd. Vide ID No. 53/2019 dated- 27/03/2019 and Letter No. 15011/96/2016-Jus (AU) dated 01/03/2019 of the Section Officer & CPIO, Ministry of Law & Justice (Department of Justice), Government of India.

Sir,

With reference to the above, available information pertaining to your query is provided herein below :

Reply to query No. 1 : Regarding first part of your query, meaning of affidavit, as exist in the Oxford English Dictionary is provided (photo copy enclosed).

Regarding the second part of your query (affidavit as an evidence in NRC process), your application is being forwarded to the concerned public authority i.e. State Coordinator, NRC, Assam. You may approach the said public authority for getting the information.

Yours faithfully,

28/10.4.19
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

Memo No: No. HC.XXXV -04/2019/ 83 - 85 / RTI Dated 9th April, 2019

Copy to :

1. The State Coordinator, NRC- Assam, 1st Floor Achyut Plaza, Guwahati Shillong Rd, Bhangagarh, Guwahati, Assam 781005. This RTI application is forwarded to you u/s 6 (3)(ii), of the RTI Act 2005, for necessary action. The reply may be sent to the applicant directly.
2. The Section Officer & CPIO Ministry of Law and Justice, Dept. of Justice, New Delhi-110011 for information.

28/10.4.19
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

By Speed Post.
J/C.

28/10.4.19

o/c by Speed post 8

FORM - E

Form of supply of information to the applicant
[Rule 4 (iv)]

No. HC.XXXV -04/2019/ 86 / RTI
Dated 11th April, 2019

From : Sri Dhrupad Kashyap Das
Registrar (Judicial) & PIO
Gauhati High Court
Guwahati-781001

To : Ms. Vaidehi Misra
✓ D-359, Lower Ground Floor,
Defence Colony,
New Delhi - 110024

Sub : Information under RTI Act.

Ref : Your RTI Application dated 07/02/2019, Regd. Vide ID No. 60A/2019 dated 19/03/2019 and Letter No. 15011/96/2016-Jus (AU)-22 dated 04/03/2019 of the Section Officer & CPIO, Ministry of Law & Justice (Department of Justice), Government of India.

Madam,

With reference to the above, the available information pertaining to your query is provided herein below :

Reply to query : In the past, Gauhati High Court did not send the annual report (data) as required u/s 25 (2) of the RTI Act, to the Department of justice, New Delhi. However, these data were sent to the Judicial Department, Government of Assam, for onward submission of the same to the Assam Information Commission for preparing the Annual Administrative Report.

Yours faithfully,

11-4-19
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

Memo No. HC.XXXV -04/2019/ 86-87 / RTI dated 11th April, 2019.

Copy to:

✓ The Section Officer & CPIO, Ministry of Law & Justice (Department of Justice), Government of India, Jaisalmer House, 26, Man Singh Road, New Delhi - 110011.

11-4-19
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

O/c

9

FORM - E

Form of supply of information to the applicant
[Rule 4 (iv)]

By Post

No. HC.XXXV -04/2019/ 88 / RTI
Dated: 11th April, 2019

From : Sri Dhrupad Kashyap Das
Registrar (Judicial) & PIO
Gauhati High Court
Guwahati-781001

To : Ms. Chitrakshi Jain
D-359, Lower Ground Floor,
Defence Colony,
New Delhi - 110024

Sub : Information under RTI Act.

Ref : Your RTI Application dated 20/12/2018, Regd. Vide ID No. 61/2019 dated 19/03/2019 and Letter No. 15011/96/2016-Jus (AU) dated 04/03/2019 of the Section Officer & CPIO, Ministry of Law & Justice (Department of Justice), Government of India.

Madam,

With reference to the above, the available information pertaining to your query is provided herein below :

Reply to query : Soft copy of Vision Document-2019 prepared by the Gauhati High Court is being sent to your email id- chitrakshi.jain@vidhilegalpolicy.in (4 nos. of files-Vision Document-2019-Preface, Vision Document-2019-Index, Vision Document-2019-GHC and Vision Document-2019-Final).

Q
12-4-19

Yours faithfully,

By 11.4.19
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

Memo No. HC.XXXV -04/2019/ 88 - 89 / RTI dated 11th April, 2019.

Copy to the System Analyst, Gauhati High Court. He is requested to send this letter attaching the 4 numbers of 'Vision Document-2019' files, to id- chitrakshi.jain@vidhilegalpolicy.in

By 11.4.19
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

By 10/4/19

FORM - E

Form of supply of information to the applicant
[Rule 4 (iv)]

No. HC.XXXV -01/2019/ 90 / RTI
Dated 12th April, 2019

From : Sri Dhrupad Kashyap Das
Registrar (Judicial) & PIO
Gauhati High Court
Guwahati-781001

To : Sri Tadu Tamang
o/o Chief Judicial Magistrate cum Civil Judge (Sr. Division), Yupia,
Papum Pare District,
Arunachal Pradesh - 791110

Sub : Information under RTI Act.

Ref : Your RTI Application dated 20/03/2019, Registered Vide ID No. 47/2019
dated 20/03/2019.

Sir,

With reference to the above, the information pertaining to your query is provided
herein below :

Reply to query No. 1 : Copy of relevant portion of the Full Court Resolution dated
15/07/2014 is enclosed.

Reply to query No. 2 : There was no Full Court Meeting on 17/01/2018, however,
the resolution related to promotion of Nagaland Judicial Officers was adopted on the Hon'ble
Full Court Meeting dated 18/01/2018. Copy of relevant portion of the Full Court Resolution
dated 18/01/2018 is enclosed.

Reply to query No. 3 : Copy of relevant portion of the Full Court Resolution dated
12/12/2017 is enclosed.

Reply to query No. 4 : Copy of relevant portion of the Full Court Resolution dated
11/02/2019 is enclosed.

Reply to query No. 5 : Copy of relevant portion of the Resolution dated 07/02/2019
of meeting of the Hon'ble Committee for Recruitment of Judicial Officers including the
Promotion of Judicial Officers of All the States is enclosed.

Encl: as stated (7 pages)

Yours faithfully,

Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

Received on
29/4/19
29/4/19
(TADU TAMANG)

12/4/19

11

FORM 'E'
Form of supply of information to the applicant
[Rule 4 (iv)]

No. HC.XXXV -2/2019/91 / RTI
Dated 12th April, 2019

From: Sri Dhrupad Kashyap Das
Registrar (Judicial) & PIO
Gauhati High Court.
Guwahati - 781001

To : Sri Hari Prasanna Das
Vill. Ranga Pukhuri Par, P.O. Dekar Gaon,
P.S. Tezpur Dist.: Sonitpur,
State- Assam, Pin: 784501

Sub: Information under RTI Act.

Ref: Your RTI application dated : , Regd. Vide ID No.52/2019 dated 27-3-2019 .

Sir,

With reference to the above, the information pertaining to your query is provided herein below :

Reply to query 1: Photocopy of OMR answer script in respect of yourself / Roll No. 32787 is enclosed herewith. Marks obtained by you is 71 (58+13).
Reply to query 2: The cut off Marks are different for the different districts and for different categories.

Reply to query 3: Marks obtained by yourself / Roll No. 32787 is uploaded in the website of Gauhati High Court vide Notification No. HC XXXII - 45/2018/ 236/R.Cell 30.03.2019.(<http://ghconline.gov.in/Recruitment/LCT2019/Sonitpur-M.htm>)or (<http://ghconline.gov.in/Recruitment/LCT2019/Udalguri-M.htm>).

Reply to query 4: Date of publishing the marks obtained by the candidate was 30/03/2019 vide Notification No. HC XXXII - 45/2018/ 236/R.Cell 30.03.2019 after the completion of recruitment processes.

Encl : as stated

Yours faithfully,

Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

12/4/19

12-4-19

12/4/19

By Speed Post 20/4/19

b/c

11

12

o/c

By Hand-

FORM 'E'

Form of supply of information to the applicant
[Rule 4 (iv)]

No. HC.XXXV -6/2018/96 / RTI
Dated :20th April ,2019

From: Mr. Drupad Kashyap Das
Registrar (Judl.) & PIO
Gauhati High Court

To: Mr. Ranjan Jyoti Sarma
S.J.A.
Gauhati High Court

Sub: Furnishing Information under RTI Act, 2005

Ref: Your RTI application dated --- (Regd.ID No.70/19 dated: 05/04/2019)

Sir,

With reference to the above, copy of detailed ACR report in respect of yourself and as sought for the period 2017, is enclosed herewith.

In regards to the ACR of 2018, in respect of you, the same is still under process.

Yours faithfully,

Encl:(4pages)

Received
20/4/19

18/20/4/19
Registrar (Judl.) & PIO
Gauhati High Court

Guwahati

20/4/19

FORM – E

Form of supply of information to the applicant
[Rule 4 (iv)]

o/c.

By Post

No. HC.XXXV -01/2019/ 97/ RTI

Dated:20thApril,2019

From : Sri Dhrupad Kashyap Das
Registrar (Judicial) & PIO
Gauhati High Court
Guwahati-781001

To : ✓ Sri Manabjyoti Baishya,
Add:- H/No. 16, Bye Lane-No.2(West)
Citizen Lane, F.A. Ahmed Nagar,
Six Mile, Guwahati-781022
P.O.- Khanapara, P.S.- Dispur
Dist:- Kamrup(Metro)

Sub : Information under RTI Act.

Ref : Your RTI Application dated 29/03/2019, Registered Vide ID No. 58/2019
Dated 29/03/2019.

Sir,

With reference to the above, the available information pertaining to your query is provided herein below:

Reply to query: Copy of the release order dated:02.03.2019 of Sri Anurag Rudra, Ex-JA of this registry, is enclosed herewith.

①
24-4-19

Yours faithfully,

Encl: as stated

20/4/19
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

Phou
20/4/19

14

o/c

FORM-D
Rejection Order
[Rule 4 (iii)]

Speed Post

No. HC.XXXV-01/2019/ 98 / RTI
Dated 20th April, 2019

From: Sri Dhrupad Kashyap Das
Registrar (Judicial) &PIO
Gauhati High Court.
Guwahati – 781 001

To : Ms. Yasmin Ahmed
W/o Safraj Saber Hussain
Potia Gaon,
Dist: Jorhat, Assam-785101

Sub : Reply under RTI Act, 2005.

Ref: Your RTI application dated 03/04/2019 Registered vide ID No. 72/2019
dated 11/04/2019

Sir,

With reference to the above, this is to inform you that the requisite fee of Rs 10/- paid through IPO, ought to have been paid in favour of 'Registrar General, Gauhati High Court', payable at Guwahati, instead of 'Registrar (Judicial)/PIO'.

Hence, your application is rejected for not complying with Rule 9(iii) of the Gauhati High Court (Right to Information) Rules, 2008. The IPO so enclosed with your application, is returned herewith.

You may re-submit your application rectifying the deficiency.

An appeal against the above order, if preferred, may be made before the Registrar General / Appellate Authority, Gauhati High Court, Guwahati- 781001, under Section 19 of the Right to Information Act, 2005 and as per provision of Rule 7 of the Gauhati High Court (RTI) Rules, 2008, within thirty days from the receipt of this reply.

Yours faithfully,

Endo: IPO no: 40F 376037

[Signature]
22.4.19
Registrar (Judicial) & PIO
Gauhati High Court. *[Signature]* 20/4/19

Memo NO. HC. XXXV-02 /2019/ 99 / RTI Dated 20th April, 2019

Copy to:- The System Analyst, Gauhati High Court,Guwahati. He is requested to send this letter by email to the id: angurhussain14@gmail.com ; mallikabegum054@gmail.com

[Signature]
22.4.19
Registrar (Judicial) & PIO
Gauhati High Court. *[Signature]* 20/4/19

15

O/C

By Speed Post-

FORM - E

Form of supply of information to the applicant
[Rule 4 (iv)]

No. HC.XXXV -01/2019/100/ RTI
Dated 20th April, 2019

From : Sri Dhrupad Kashyap Das
Registrar (Judicial) & PIO
Gauhati High Court
Guwahati-781001

To : Sri Hiru Moni Bora
C/o Badan Bora
Vill- Majpathari, P.O. - Pathari
Dist.- Nogaon, Assam - 782003

Sub : Information under RTI Act.

Ref : Your RTI Application dated 12/03/2019, Registered Vide ID No. 46A/2019
dated 19/03/2019.

Sir,

With reference to the above, the information pertaining to your query is provided herein below :

Reply to query No. (a), (b), (c) and (f) : Rendering 'opinion'/'clarification' do not fall under the purview of 'information' as defined in the RTI Act, 2005.

Reply to query No. (d) : The office hours of the Gauhati High Court is 10:00 AM to 5:00 PM. However, depending upon nature of duty and/or official exigencies, some of the staff may have extended duty hours or may have to work on different shifts.

Reply to query No. (e) : The leave rules governing the state government employees of Assam is also applicable to the employees of Gauhati High Court. Remaining portion of your query requires rendering 'opinion' by this PIO, which, do not fall under the purview of RTI.

Yours faithfully,

15/22.4.19
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

20.4.19

20.04.19

16

o/c

FORM - E
Form of supply of information to the applicant
[Rule 4 (iv)]

By Speed Post.

No. HC.XXXV -04/2019/103/ RTI
Dated: 24th April, 2019

From : Sri Dhrupad Kashyap Das
Registrar (Judicial) & PIO
Gauhati High Court
Guwahati-781001

To ✓ Sri Pallav Kuldeep,
Dhanni Niwas,
Kurdiya Mohalla Badli
Nagaur, Pin:- 341001

Sub : Information under RTI Act.

Ref : Your RTI Application dated 28/10/2018, Registered Vide ID No. 55/2019
Dated 27/03/2019.

Sir,

With reference to the above, the available information pertaining to your query is provided herein below:

Reply to query: A true Copy of the details of Hon'ble Justices of the Gauhati High Court is provided herewith.

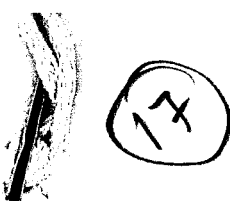
Yours faithfully,

Enclo: as stated

25.4.19
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

24.4.19

26.4.19



FORM-E
Rejection Order
[Rule 4 (iv)]

O/c

Speed Post -

No. HC.XXXV-01/2019/107/RTI
Dated 26th April, 2019

From: Sri Dhrupad Kashyap Das
Registrar (Judicial) & PIO
Gauhati High Court.
Guwahati - 781 001

To : Er. Ashit Baran Saha,
C/O Kamal Dey,
Shyama Prasad Road,
Karimganj, Assam - 788713.

Sub : Information under RTI Act.

Ref : Your RTI Application dated 18/03/2019, Regd. Vide ID No. 49/2019
dated 26/03/2019.

Sir,

With reference to the above, the information pertaining to your queries are provided herein below:

Reply to query No. 1 : There is no provision of law like 'third hearing by request' exists. However, Rule 18 of the Gauhati High Rules-2015 provides the procedure for re-admission or restoration of an appeal or application, which may be relevant to your query. Photocopy of the (relevant portion) of the Rule is enclosed. The Rule is also available in online at www.ghc.gov.in (you may follow the link - <http://ghconline.gov.in/Document/Chapter04.pdf>).

Reply to query No. 2 : The service of SMS alert to the petitioner is not available. However, the cause list of daily business of the Court is available online and apart from the hard copies available, individual advocates whose email ids registered with the Systems of this High Court, are also getting the Cause list by email.

Reply to query No. 3 : Please see the provision of section 32 of the Advocates Act, 1961 (copy enclosed).

Reply to query No. 4 : Court proceeding/ argument through tele/video conferencing is not yet introduced in this High Court.

Reply to query No. 5 : The PIO is not supposed to render 'advice' under the RTI Act, nevertheless, the available information are provided at reply to query No.1 to 4 above.

Yours faithfully,

(Signature)
29.04.19

(Signature) 26.4.19
Registrar (Judicial) & PIO
Gauhati High Court. *(Signature)* 26/4/19

18

e/c

FORM - E
Form of supply of information to the applicant
[Rule 4 (iv)]

Hand delivery

No. HC.XXXV -03/2018/105/ RTI
Dated 26th April'2019

From : Sri Dhrupad Kashyap Das
Registrar (Judicial) & PIO
Gauhati High Court
Guwahati-781001

To : Sri Rakesh Das
Court Master,
Gauhati High Court,
Guwahati - 781001

Sub : Information under RTI Act.

Ref : Your RTI Application dated 01/04/2019 – Registered Vide ID No. 62/2019 and ID No. 63/2019 dated:02/04/2019.

Sir,

With reference to the above, the information pertaining to your query is provided herein below :

Reply to query No. i) and ii): Copies of the office notes and order of Hon'ble The Chief Justice, as sought for have been readied and the same maybe furnished on payment of Rs.40/- (Forty) @Rs5/-x 8pages=40/-

Information Received
on payment of Rs 40/-
in cash.

[Signature]
29/4/19



Yours faithfully,

[Signature] 26.4.19
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

[Signature] 26/4/19

19

o/c

FORM – E

Form of supply of information to the applicant
[Rule 4 (iv)]

No. HC.XXXV –01/2019/106/ RTI

Dated:26th April,2019

From : Sri Dhrupad Kashyap Das
Registrar (Judicial) & PIO
Gauhati High Court
Guwahati-781001

To : Sri Dhrubajyoti Barman,
Lichubagan, Hengrabari
Guwahati, Dist-Assam
Pin- 781036

Sub : Information under RTI Act.

Ref : Your RTI Application dated 04/04/2019, Registered Vide ID No. 71/2019
Dated 05/04/2019.

Sir,

With reference to the above, the available information pertaining to your query is provided herein below:

Reply to query No 1: Total number of candidates recruited during 1st Jan, 2015 to 31st March, 2019 as sought for is in the table below:

Sl. No	Grade	No. of Recruitments
1.	GRADE III(Minsiterial)	111
2.	GRADE III(Non-Minsiterial)	10
3.	GRADE IV	64
4.	TOTAL	185

Reply to query No 2: No (zero) ex-servicemen was recruited by the Recruitment cell of the Gauhati High Court during the period 01/01/2015 to 31/03/2019,as sought for by you.

Reply to query No 3 & 4: The Gauhati High Court follows the Gauhati High Court Services Rules, 1967 where there is no reservation earmarked for ex-servicemen in all posts of Grade III AND Grade IV in the Principal Seat.

Reply to query No 5 & 6: The Principal Seat of the Gauhati High Court follows the Gauhati High Court Services Rules,1967.

Yours faithfully,

26/4/19
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

Received
26/4/2019

26/4/19

FORM 'E'

Form of supply of information to the applicant
[Rule 4 (iv)]

O/C.
By hand

No. HC.XXXV -02/2019/108/ RTI

Dated 24th April, 2019

From: Sri Dhrupad Kashyap Das
Registrar (Judicial)& PIO
Gauhati High Court.
Guwahati - 781001

To : Sheikh Arif Ahmed
Gauhati High Court
Guwahati

Sub: Information under RTI Act.

Ref: Your RTI application dated: 24.04.2019, Regd. Vide ID No.79/2019 dated
24.04.2019.

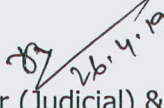
Sir,


With reference to the above, the information pertaining to your query is provided
herein below :

Reply to query: Photocopy of OMR answer script in respect of yourself / Roll No.
23865 is enclosed herewith.

Yours faithfully,

Encl : as stated


Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.


26/4/19.

Received
Sheikh Arif Ahmed
29/4/2019

2

o/c

FORM 'E'

Form of supply of information to the applicant
[Rule 4 (iv)]

Speed Post -

No. HC.XXXV -2/2019/109/ RTI

Dated 12th April, 2019

From: Sri Dhrupad Kashyap Das
Registrar (Judicial)& PIO
Gauhati High Court.
Guwahati - 781001

To : Vagda Galhotra
D-359, Lower Ground Floor,
Defence Colony
New Delhi-110024

Sub: Information under RTI Act.

Ref: Your RTI application dated :26.03.2019, Regd. Vide ID No.65/2019 dated
02/04/2019.

Sir,

With reference to the above, the information pertaining to your query is provided herein below :

Reply to query 1: Copies of minutes of the meetings of the High Court responsible for recruitment and training of sub ordinate Judges including Civil Judge Junior Division for 2016, 2017 and 2018 is provided.

Reply to query 2: Circular or rule/memo laying down the process of formulating the syllabi for training of Civil Judges Junior Divisions as per the Judicial Service Rules of the concerned state. For Assam it may be obtained from the Judicial Academy, Assam. For which the following link maybe used- www.jaassam.gov.in.

Reply to query 3: The question papers of departmental examination conducted for Civil Judge Junior Division is uploaded in the official website of the Gauhati High Court.

Reply to query 4: It will be as per the Judicial Services Rules of the concerned state. Which are available at the following links:

www.ghconline.gov.in
<http://ghcazlbench.nic.in>
<http://ghcitanagar.gov.in>
<http://kohimahighcourt.gov.in>

Replies to query 5: 2(two) numbers of probationers have been discharged from Civil Judges Junior Cadre because of being unsuitable.

Yours faithfully,

Enclo : as stated

26.04.19

26.4.19
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

26/4/19



O/K

Speed Post

FORM - E
Form of supply of information to the applicant
[Rule 4 (iv)]

No. HC.XXXV -04/2019/110/ RTI
Dated 29th April, 2019

From : Sri Dhrupad Kashyap Das
Registrar (Judicial) & PIO
Gauhati High Court
Guwahati-781001

To : Ms.Kanu
Express Building
3rd Floor, Bahadur Shah Zafar Marg,
New Delhi, Pin:-110002

Sub : Information under RTI Act.

Ref : Your RTI Application dated 31/10/2018, Regd. Vide ID No. 56/2019 dated 27/03/2019 and Letter No. 15011/96/2016-Jus (AU) dated 15/03/2019 of the Section Officer & CPIO, Ministry of Law & Justice (Department of Justice), Government of India.

Sir,

With reference to the above, the information pertaining to your query is provided herein below :

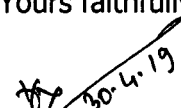
Reply to query No. 1,2,3,4 & 5: List of ten (10) oldest pending cases of Gauhati High Court is enclosed.

Reply to Query No.6: Oldest pending Civil Case of the Gauhati High Court is:RSA 32/1999 (Hearing Stage)

Reply to Query No.7: Oldest pending Criminal case in the Gauhati High Court is: Crl.A.173/2001 (Hearing Stage)

Yours faithfully,,

①
2-5-19


Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

①
29/3/19

23
O/c

FORM - E

Form of supply of information to the applicant
[Rule 4 (iv)]

Speed Post

No. HC.XXXV -04/2019/111/ RTI
Dated 29th April, 2019

From : Sri Dhrupad Kashyap Das
Registrar (Judicial) & PIO
Gauhati High Court
Guwahati-781001

To : Mr.Samir Ansari
9A, Rassiwala Building, Babban Gali,
Madanpura, Sankli Street,
Byculla West, Mumbai
Pin: 400008

Sub : Information under RTI Act.

Ref : Your RTI Application dated 07/02/2019, Regd. Vide ID No. 54/2019 dated 27/03/2019 and Letter No. 15011/96/2016-Jus (AU) dated 31/01/2019 of the Section Officer & CAPIO, Ministry of Law & Justice (Department of Justice), Government of India.

Sir,

With reference to the above, the information pertaining to your query is provided herein below :

Reply to query No.1: Information Sought For is Not related to Gauhati High Court.

Reply to Query No.2: Numbers of Title Suit (Matrimonial) pending as on 31/12/2018 in the subordinate courts of Assam is – 4856.

Enclosed: As stated above.

[Signature]
2-5-19

Yours faithfully,,

[Signature]
30.4.19
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

[Signature]
30.4.19

FORM 'D'
Rejection Order
[Rule 4 (iii)]

No. HC.XXXV-1/2019/112/ RTI

Dated 29th April, 2019

From : Sri Dhrupad Kashyap Das
Registrar (Judicial) & PIO
Gauhati High Court

To : Mr. Sanjay Kumar/Ms. Arpita Sawhney
PERFEXIO LEGAL,
Attorneys-at-Law
9655, Sector-C, Pocket-9
Vasant Kunj
New Delhi- 110070, India

Ref: Your RTI application dated 10/04/2019, Registered Vide ID No:84/2019 dated:
29/04/2019.

Sir,

With reference to your RTI application received on 29/04/2019 (Regd. ID No. 84/2019), this is to inform you that the requisite fee of Rs 10/- paid through Draft No. 500829 dtd. 18.04.2019, ought to have been in favour of 'Registrar General, Gauhati High Court, as per provisions laid down in Rule 9(iii) of the Gauhati High Court (Right to Information) Rules, 2008.

Hence, your application is rejected for non- compliance of Rule 9(iii) of the Gauhati High Court (Right to Information) Rules, 2008.

The Draft so forwarded by you is returned herewith.

An appeal against the above order, if preferred, may be made before the Registrar General / Appellate Authority, Gauhati High Court, Guwahati- 781001, under Section 19 of the Right to Information Act, 2005 and as per provision of Rule 7 of the Gauhati High Court (RTI) Rules, 2008, within thirty days from the receipt of this reply.

Yours faithfully,

Encl: Draft No. 500820 Dtd 18.04.2019

29/4/19
Registrar (Judl) & PIO
Gauhati High Court, Guwahati

29-4-19

29/4/19

FORM - E

Form of supply of information to the applicant
[Rule 4 (iv)]

No. HC.XXXV -03/2018/117/ RTI
Dated 30th April'2019

From : Sri Dhrupad Kashyap Das
Registrar (Judicial) & PIO
Gauhati High Court
Guwahati-781001

To: Hasnine Alam
Private Secretary,
Gauhati High Court,
Guwahati - 781001

Sub : Information under RTI Act.

Ref : Your RTI Application dated 25/04/2019 – Registered Vide ID No. 83/2019
dated:26/04/2019.

Sir,

With reference to the above, the information pertaining to your query is provided herein below :

Reply to query No. i): The pay scale of a Stenographer Grade I of this Hon'ble High Court (Principal Seat) Before The 7th Pay Commission and after implementation of the PSP is:

Pay Scale-Rs.12000-40000/-+ G.P. Rs.5900/-+PSP Rs.1250/-

Initial Pay	Rs.12000/-
G.P.	Rs. 5900/-
PSP	Rs. 1250/-

Initial Basic Pay=Rs.19,150/-

Reply to query No. ii): Principal Seat Pay(PSP) is also included in the Basic Pay.

Yours faithfully,

Received
Hasnine Alam
02/05/2019

30-4-19
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

30/4/19

26

o/c

FORM - E

Form of supply of information to the applicant
[Rule 4 (iv)]

Speed Post

No. HC.XXXV -04/2019//18/ RTI
Dated 30th April, 2019

From : Sri Dhrupad Kashyap Das
Registrar (Judicial) & PIO
Gauhati High Court
Guwahati-781001

To ✓ Ms. Apoorva,
Flat 104, Saraswati Appts,
GH-8, Sector 46,
Pin: 121003

Sub : Information under RTI Act.

Ref : Your RTI Application dated 30/10/2018, Regd. Vide ID No. 64/2019 dated 02/04/2019 and Letter No. 15011/96/2016-Jus (AU) dated 15/03/2019 of the Section Officer & CAPIO, Ministry of Law & Justice (Department of Justice), Government of India.

Sir,

With reference to the above, the information pertaining to your query is provided herein below :

Reply to queries:

The details regarding proportion of Hon'ble female Judges to male Judges and the percentage of gap in the Gauhati High Court

Sanctioned Strength	Working Strength	Female	Male	Vacant
24	20	1	19	4

Total Number of women Judges (High Court + District Courts combined):- 1+185=186.

Statement of pending Cases of the Gauhati High Court and the Subordinate Courts under its Jurisdiction, as on 31/03/2019, are enclosed herewith.

Enclosed: As stated (2 sheets)

Yours faithfully,.

25-4-19

25-4-19
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

25-4-19